

Central Administrative Tribunal
Jaipur Bench, JAIPUR

ORDERS OF THE BENCH

4th October, 2010

OA.310/2006

Present: Shri S.Shrivastava, counsel for applicant
Shri T.P.Sharma, counsel for respondents No. 1&2
Shri R.G.Gupta, counsel for respondent No.3

Learned counsel for the applicant submits that he has moved an MA thereby praying for permission to withdraw the present OA as the administration has ~~been~~ agreed to grant the relief sought by the applicant in the present OA.

Registry is directed to register the MA.

In view of what has been stated above, the MA, which is to be *copy given vide*
no 871 To 873 registered, stands allowed and disposed of.

5/10/10 In the result, the OA is also dismissed as having been withdrawn.

Anil Kumar
(Anil Kumar)
Member (Administrative)

M.L.Chauhan
(M.L.Chauhan)
Member (Judicial)

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